

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 276 of 2015 &
IA No. 444 of 2015**

Dated: 22nd November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**West Bengal State Electricity Distribution Company Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Sakya Singh Chaudhuri
Mr. Avijeet Lala
Ms. Molshree Bhatnagar

Counsel for the Respondent(s) : Mr. Nikhil Nayyar,
Mr.Divianshu Rai for R-1

Mr. M.Y. Deshmukh for R-8

Mr. Rajiv Srivastava for UPPCL

Ms. Ranjitha Ramachandran for R.2

Mr. G. Umapathy
Mr. S. Vallinayagam for TANGEDCO

ORDER

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **20.12.2016**. Learned counsel for the parties may file written submissions on or before 07.12.2016 after serving copy on the other side.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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